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C.A.No. 5142 OF 1998

ITEM NO.105 COURT NO.10

SECTION XII

S U P R E M E C O U R T O F I N D I A
Record of Proceedings

Civil Appeal No.5142/1998

VALLIAMMAL (DEAD) BY LRS. & ORS.

Appellant (s)

VERSUS

SUBRAMANIAM & ORS.

Respondent (s)

(With office report)

Date : 21/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE DR. JUSTICE A.R. LAKSHMANAN

For Appellant (s)

Mr. R. Sundaravaradan, Sr. Adv.

Mr. Ramesh N. Keswani, Adv.

Mr. Ramlal Roy, Adv.

For Respondent (s)

Mr. P.V. Yogeswaran, Adv.

Mr. M.A. Krishna Moorthy, Adv.

UPON hearing counsel, the Court made the following

O R D E R

Put this matter after summer vacation.

In the meantime, additional documents may be filed.

(Satish K. Yadav)

Court Master Court Master

(Kanwal Singh)